

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/74/IB/2017

PETITION NUMBER : CP/511/IB/2017

NAME OF THE APPLICANT : V. NAGARAJAN (RP)

NAME OF THE RESPONDENT : LAKSHMI VILAS BANK

UNDER SECTION : 60

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Lakshmi Vilas Bank

Law Officer



2. Applicant
RP for
Action Ltd

R SUBRAMANIAM
Adv -

R Subramaniam

ORDER

Counsel for Petitioner present. The Law Officer, representing M/s. Lakshmi Vilas Bank present and he is directed to file an affidavit to make compliance with the order dated 16.06.2017. Put up on **10.01.2018 at 10.30 A.M.**

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk